

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Ms. Yogita Bala Lohia W/o Sh. Sundeeep Rai EC-40963864	Asstt. Ahimad/JJA in the Court of Sh. Jitender, MM-01, North District, Rohini Courts, Delhi.	JJA in the Office Pool, North District, Rohini Courts, Delhi.
2.	Ms. Anuradha Puri W/o Sh. Sanjeev Puri EC-68855846	Asstt. Ahimad/JJA in the Court of Ms. Shama Gupta, CMM, North District, Rohini Courts, Delhi.	Assistant Ahimad/JJA in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.
3.	Ms. Garima Chaudhary W/o Sh. Devender Kumar EC-24963051	Asstt. Ahimad/JJA in the Court of Ms. Neel Suri Mishra, ACMM, North District, Rohini Courts, Delhi.	Asstt. Ahimad/JJA in the Court of Ms. Neha Pandey, MM-06, North District, Rohini Courts, Delhi.

Note:

- Ms. Lata Choudhary, JJA presently posted as Asstt. Ahimad in the Court Ms. Neha Pandey, MM-06 (North) is directed to join in the Office Pool (North) on return from Maternity Leave.
- Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.



(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 1770-1703 F2N(2)/Admn./T&P(North)/RC/2023

Dated, Delhi the 18/01/2023

Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
- The Judicial Officers concerned, North District, Rohini Courts, Delhi.
- The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- The Administrative Civil Judge, North District, Rohini Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration - I & II, Tis Hazari Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
- The Official concerned, North District, Rohini Courts, Delhi.
- The Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
- The Web-Site, Computer Committee, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- The PS to the undersigned.
- The Facilitation Center, Rohini Courts, Delhi.
- The Record Officer, (RTI), North District, Rohini Courts, Delhi.
- The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
- The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.



Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Webbk-1775

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